

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 20.01.2020

NOTICE

Take notice that the following matters Adjourned on 14.01.2020 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1511 of 2019	Rakesh Mahajan Vs. Akash Agarwal & Anr.	14.01.2020	31.01.2020
2.	Comp. App (AT) (Ins) No. 848 of 2019	Deepakk Kumar Vs. Phoenix ARC Pvt Ltd. & Anr.	14.01.2020	04.02.2020
3.	Comp. App. (AT) (Ins) No. 1234 of 2019	Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Fort Gloster Industries Ltd & Ors. With	14.01.2020	06.02.2020
4.	Comp. App (AT) (Ins) No. 1272 of 2019	West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors. With	14.01.2020	06.02.2020
5.	Comp. App (AT) (Ins) No. 1338 of 2019	Gloster Ltd Vs. The resolution Professional, Fort Gloster Industries Ltd & Anr. With	14.01.2020	06.02.2020
6.	Comp. App (AT) (Ins) No. 1343 of 2019	Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd & Ors.	14.01.2020	06.02.2020
7.	Comp. App. (AT) (Ins) No. 1299 of 2019	Indian Bank Vs. J. Karthiga (RP) & Anr.	14.01.2020	31.01.2020
8.	Comp. App. (AT) (Ins) No. 1328 of 2019	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	14.01.2020	27.01.2020
9.	Comp. App (AT) (Ins) No. 1420 of 2019	Karan Gambhir Vs. Sajeve Bhushan Deora & Ors. With	14.01.2020	23.01.2020

10.	Comp. App. (AT) (Ins) No. 1430 of 2019	DD Real Estate Pvt Ltd. Vs. Sajeve Bhushan Deora & Ors. Liquidator for Forgings Pvt Ltd.	14.01.2020	23.01.2020
11.	Comp. App. (AT) (Ins) No. 1436 of 2019	Living Consumer Products Pvt. Ltd. Vs. Play Games 24x7 Pvt. Ltd.	14.01.2020	28.01.2020
12.	Comp. App. (AT) (Ins) No. 1483 of 2019	Rajneesh Nagar Vs. Ultimate Infracity Pvt. Ltd. & Ors.	14.01.2020	21.01.2020
13.	Comp. App. (AT) (Ins) No. 1490 of 2019	Shrawan Kumar Agrawal Consortium Vs. Rituraj Steel Pvt Ltd & Ors.	14.01.2020	21.01.2020
14.	Comp. App (AT) (Ins) No. 1493 of 2019	Bihar State Construction Corporation Ltd Employee Union Vs. Bihar State Construction Corporation Ltd.	14.01.2020	28.01.2020
15.	Comp. App (AT) (Ins) No. 1507 of 2019 (With Defects)	Anand Murti Vs. Soni Infratech Pvt Ltd & Anr.	14.01.2020	31.01.2020
16.	Comp. App. (AT) (Ins) No. 23 of 2020	Sansar Investment & Finance Company Pvt. Ltd. Vs. Atlantic Spinning & Weaving Mills Ltd.	14.01.2020	27.01.2020
17.	Comp. App. (AT) (Ins) No. 28 of 2020	Gopal Krishan Bathla Vs. Crown Realtech Pvt. Ltd. & Anr.	14.01.2020	31.01.2020
18.	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	14.01.2020	27.01.2020
19.	Review Application No. 26 of 2019 Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	14.01.2020	28.01.2020
20.	Comp. App. (AT) No. 365 of 2019	Jayshree Damani & Anr. Vs. Atlas Copco (India) Ltd. With	14.01.2020	22.01.2020
21.	Comp. App. (AT) No. 366 of 2019	Janak Mathuradas Vs. Atlas Copco (India) Ltd.	14.01.2020	22.01.2020
22.	Contempt Case (At) No. 25 of 2019 in	EIH Ltd. Vs.	14.01.2020	14.02.2020

	Comp. App. (AT) (Ins) No. 483 of 2018	Subodh Kumar Agrawal		
23.	Contempt Case (At) No. 26 of 2019 Comp. App. (AT) (Ins) No. 577 of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra developers Pvt. Ltd	14.01.2020	14.02.2020
24.	Comp. App. (AT) (Ins) No. 470 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd With	14.01.2020	11.02.2020
25.	Comp. App. (AT) (Ins) No. 486 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd.	14.01.2020	11.02.2020
26.	Comp. App. (AT) (Ins) No. 552 of 2019	SREI Equipment Finance Ltd. Vs. Prabhakar Nanidraju, RP of MIC Electronics Ltd. With	14.01.2020	11.02.2020
27.	Comp. App. (AT) (Ins) No. 976 of 2019	Srei Equipment Finance Ltd. Vs. Cosyn Ltd. & Ors.	14.01.2020	11.02.2020
28.	Comp. App. (AT) (Ins) No. 625 of 2019	Prayag Polytech Pvt. Ltd. Vs. I World Digital Solution Pvt. Ltd.	14.01.2020	11.02.2020
29.	Comp. App (AT) (Ins) No. 1418 of 2019	Sanwalchand Prem Chand Sanhghvi Vs. Chhandra Prakash Jain, RP of Scorodite Stainless (India) Pvt. Ltd. & Ors.	14.01.2020	11.02.2020
30.	Comp. App. (AT) (Ins) No. 1471 of 2019 (With Defects)	Fourth Dimension Solutions Ltd. Vs. Ricoh India Ltd & Ors.	14.01.2020	11.02.2020
31.	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.	14.01.2020	22.01.2020
32.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs.	14.01.2020	31.01.2020

33.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015)	Chemist & Druggist Association, Goa Vs. CCI &Ors.	14.01.2020	06.02.2020
34.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	14.01.2020	06.02.2020
35.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd. & Anr. With	14.01.2020	31.01.2020
36.	Comp. App (AT) (Ins) No. 697 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. With	14.01.2020	31.01.2020
37.	Comp. App (AT) (Ins) No. 698 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. With	14.01.2020	31.01.2020
38.	Comp. App (AT) (Ins) No. 722 of 2019	Vishal Vijay Kalantri. Vs. Dighi Port Ltd & Ors.	14.01.2020	31.01.2020

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By Order

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Registrar**